

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD
- XXIV BASIC COURSE - Nomination of 16 Junior Civil Judges
to undergo practical training/Court observation at their
respective residential places/native places till 04-04-2020 -
ORDERS - ISSUED.

READ: 1. High Court's Proceedings Order Roc. No.92/2020-B.Spl., dated
09.01.2020.
2. Letter ROC No.38/2020/TSJA-Secunderabad, dated 18.03.2020 of
Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 92/2020-B.SPL. DATED:19.03.2020.

The High Court is pleased to pass the following orders:

The candidates mentioned in Column No.2 who were nominated to undergo XXIV Basic Course at Telangana State Judicial Academy, Secunderabad, are hereby directed to undergo practical training/Court observation till 04.04.2020 at the Court's mentioned in Column No.4 corresponding row.

Sl. No.	Name of the Officers Sarvasri	Place of Stay as furnished by the Officer	District Court/ MSJ before whom the Officer is to be attached.
1.	Anusha Otturi	Guntur, Guntur Dist, A.P.	Principal District Judge, Guntur Dist, A.P.
2.	Deepa Kasaragadda	Jaggiahpet, Krishna Dist, A.P.	Principal District Judge, Krishna Dist, A.P.
3.	Keerthi Chandrika Reddy Devarapalli	Nunna, Vijayawada Rural Mandal, Krishna Dist, A.P.	MSJ, Vijayawada, Krishna Dist, A.P.
4.	S.H.R.Teja Chakravarthi Malla	Madhavadhara, Vishakhapatnam.	MSJ, Visakhapatnam, Visakhapatnam Dist, A.P.
5.	Bhavya Kovi	Addanki, Prakasam Dist.	Principal District Judge, Prakasam, Dist, Ongole, A.P.
6.	Nishka Patrudu Gummala	Seethamma Dhara, Visakhapatnam, Visakhapatnam Dist, A.P.	MSJ, Visakhapatnam, Visakhapatnam Dist, A.P.
7.	Mounika Ponnappalli	Machilipatnam, Krishna Dist, A.P.	Principal District Judge, Krishna Dist, A.P.
8.	Nerella Venkata Hyma Pujitha	Kakinada, East Godavari Dist, A.P.	Principal District Judge, East Godavari Dist, A.P.

9.	Penumala Gopika Naga Sravya	Vijayawada, Krishna Dist, A.P.	MSJ, Vijayawada, Krishna Dist, A.P.
10.	Santhi Soni Noothakki	Vijayawada, Krishna Dist, A.P.	MSJ, Vijayawada, Krishna Dist, A.P.
11.	T.Durga Rani Kalidindi	Vijayawada, Krishna Dist, A.P.	MSJ, Vijayawada, Krishna Dist, A.P.
12.	Ajay Ullam	Sattenapalli, Guntur Dist, A.P.	Principal District Judge, Guntur Dist, A.P.
13.	Ramachandra Rao Nadendla	Ongole, Prakasam Dist, A.P.	Principal District Judge, Prakasam, Dist, Ongole, A.P.
14.	Sravana Swathi Chintada	Srikakulam, A.P.	Principal District Judge, Srikakulam, A.P.
15.	Jada Vineel Kumar	Ongole, Prakasam District, A.P.	Principal District Judge, Prakasam, Dist, Ongole, A.P.
16.	Dilip Kumar Naik S.R.	Guntakal Mandal, Ananthapur Dist, A.P.	Principal District Judge, Ananthapur Dist, A.P.

The trainee officers are directed to report before the concerned Courts on 20.03.2020 and they are further directed to report back to the Telangana State Judicial Academy, Secunderabad, on 06.04.2020.

The trainee officers are also directed to maintain the Dairy on the work done by them and submit the same to the Director, Telangana State Judicial Academy, Secunderabad, for evaluation of their work.


REGISTRAR GENERAL
 19.03.2020

To

1. The officers concerned.
 2. The Registrar (Vigilance), High Court for the State of Telangana at Hyderabad.
 3. The Registrar General, High Court of Andhra Pradesh, at Amaravathi.
 4. The Director, Telangana State Judicial Academy, Secunderabad.
 5. THE DISTRICT AND SESSIONS JUDGES, Guntur, Krishna, Visakhapatnam, Prakasham, East Godavari, Srikakulam and Ananthapuram.
 6. The Metropolitan Sessions Judge, Vijayawada and Visakhapatnam.
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